

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/122/KOB/2024 in CA(CAA)/02/KOB/2024
SECTION	RULE 11 NCLT
NAME OF PARTIES	SM AMEERUL MILLATH V/S M/S IRINJALAKUDA KURIES PRIVATE LIMITED AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	S M AMEERUL MILLATH
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS VIVEK KUMAR, CS DHANYA PAUL

2nd JULY 2024

ORDER

IA(C/ACT)/122/KOB/2024 in CA(CAA)/02/KOB/2024

This is an IA bearing No. 122/KOB/2024 filed by the Applicant to place on record the Compliance Report filed under Rule 11 of the NCLT Rules, 2016 read with Paragraph 24 (N) of order dated 29.05.2024 in CA(CAA)/02/KOB/2024.

Learned Counsel, Mr. Nebil Nizar appears virtually on behalf of the Applicant/Chairman appointed by this Bench. None appears on behalf of the Respondents.

The said Compliance Report filed by the Chairman appointed by this bench is discussed in detail and taken on record. Accordingly, the present IA(C/ACT)/122/KOB/2024 is **allowed and disposed of**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**